# GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

## **RAJYA SABHA**

# UNSTARRED QUESTION NO. 2141 (TO BE ANSWERED ON 15/03/2021)

#### **NEWS CHANNELS OPERATING THROUGH YOUTUBE AND OTT**

# 2141. SHRI AYODHYA RAMI REDDY

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is planning to regulate the news channels which are operating through YouTube and other Over The Top (OTT) platforms;
- (b) total number of News Channel operating through the YouTube and OTT medium;
- (c) whether there has been a demand by the media industry in India to regulate the operation of the News Channels mentioned above;
- (d) number of movies of Indian make which were released through the OTT platforms during the last three calendar years; and
- (e) whether Government is aware of the demand of the news media industry to share the revenue by Google and other such?

### **ANSWER**

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES {SHRI PRAKASH JAVADEKAR}

- (a): The Government has notified Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 on 25<sup>th</sup> February, 2021, a copy of which is available on the website of the Ministry i.e. <a href="www.mib.gov.in">www.mib.gov.in</a>. The Rules inter- alia provide for the following:-
  - Code of Ethics to be followed by publishers of news & current affairs on digital media and publishers of online curated content (commonly known as OTT Platforms).
- ii. A three-level Grievance Redressal Mechanism consisting of the publisher (Level-I), self-regulating body constituted by the publishers (Level-II) and an Oversight Mechanism of the Government(Level-III), with time bound grievance disposal mechanism.
- iii. Furnishing of information by the publishers to the Government and periodical disclosure of information regarding grievance redressal in public domain.
- (b) Details regarding news channels operating on YouTube and OTT platforms are not maintained by Government.

- (c) The Government has received representations and grievances relating to content on digital media, including news publishers.
- (d) The Government does not maintain details of movies and other audio visual content released on OTT platforms.
- (e) The Ministry has not received any representation on such revenue sharing.

------